

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-34/2020/11757/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 8th December, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJ (BN) 5012 dtd. 04.12.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.12.2023 and 20.12.2023, along with station leave permission, with the official vehicle, at own cost, from the morning of 19.12.2023, till the morning of 21.12.2023**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-34/2020/11758/A, dated 8.12.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sdt
JT. REGISTRAR (VIGILANCE)